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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 13/2011

CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: M/s. Ebony Traders Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resort Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Abhishek Swastik i/b melani@o	for Resp 3 nos	<u>AKS</u>
2)	RAHUL SRIVASTAVA	Adv-R1	<u>rahul s</u>
3)	SANJNA DUA	Adv -R1	<u>Sanjna Dua</u>

ORDER

TC.P No.13/111A/NCLT/MB/MAH/2011

At request of the Respondent Counsel, list this matter on 12.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)